## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 35(ND)/2011 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY

Theolia S.A

V/s.

M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Abhije et Sin ha, Adv
2. Mr. Je evan B Panda, Adv y Pehhion et
3. Ms. Kudrat Dev, Adv
4. Mr. Amit Libal, Sr. Adv.
5. Ms. Ranjana Roy Gamai, Adv.
6. Ms. Vasudha Sm. Adv.

ORDER

Notice of the application(86/PB/2016). Learned Counsel for the Respondent accepts notice and requests for some time to file reply. Let the reply be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder if any be filed within

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two weeks thereafter. A copy of the application has been furnished to the non-applicant-Respondent.

List on 28<sup>th</sup> September 2016

(CHIEF JUSTICE M.M. KUMAR)

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(S.K. MOHAPATRA) MEMBER (T)

Old September, 2016 (A.K. Arora)